

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE : EAST DISTRICT
KARKARDOOMA COURTS : DELHI
ORDER**

In view of joint request received from Ms. Nandini Sharma, Ld J.M.F.C (Digital Traffic Court)/East and Ms. Chhaya Tyagi, Ld. J.M.F.C.(East) Karkardooma Courts regarding exchange of duty as Duty JM for the month of October '2024, Duty Roster bearing no. 751/CJM/EAST/KKD/DELHI, dated 30.09.2024 is partially modified, as under:-

Sl. No.	Name of the Duty MM	Duty to be performed on	In place of
1	Ms. Chhaya Tyagi, Ld. J.M.F.C R/o Flat No. 405, Residential Court Complex, Karkardooma Courts, Delhi.	31.10.2024	Ms. Nandini Sharma, Ld.J.M.F.C. (Digital Traffic Court)/East R/o A-105, Block-A, Lajpat Nagar-I, Delhi
2	Ms. Nandini Sharma, Ld. J.M.F.C (Digital Traffic Court)/East R/o A-105, Block-A, Lajpat Nagar-I, Delhi	25.10.2024	Ms. Chhaya Tyagi, Ld. J.M.F.C(East) R/o Flat No. 405, Residential Court Complex, Karkardooma Courts, Delhi.

Rest of the conditions in circular No. 751/CJM/EAST/KKD/DELHI dated 30.09.2024, shall remain unchanged.

No. 777---CJM/EAST/KKD/Delhi
Copy for information to:-



(Vasundhara Azad)
Addl. Chief Judicial Magistrate, East
Karkardooma Courts, Delhi
Dated: 07.10.2024

1. The Ld. Registrar General, High Court of Delhi at New Delhi.
2. The Principal District & Sessions Judge (HQ) and West, PCC, Delhi.
3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
5. The Principal District & Session Judge North, and North- West, Rohini, New Delhi.
6. The Principal District & Session Judge, South-West, Dwarka, New Delhi.
7. The Principal District & Session Judge South, and South-East, Saket, New Delhi.
8. The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
9. The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
11. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
12. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
14. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
15. Incharge Pool Car, Karkardooma Courts, Delhi.
16. Incharge Cash Branch, Karkardooma Courts, Delhi.
17. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
19. The Commissioner of Police, Delhi and DCP, East, Delhi. (Through Chowki Incharge KKD, Delhi.)
20. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
21. Lock Up Incharge, Karkardooma, Delhi.
22. Information Cente/(E-Sewa Kendrar), Karkardooma Courts, Delhi.
23. Video Conference Room, Karkardooma Courts, Delhi.
24. For uploading on layers/Web-Site.
25. Office Order File.

(Vasundhara Azad)
Addl. Chief Judicial Magistrate, East
Karkardooma Courts, Delhi